



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that any urgent matters pertaining to the outlying benches of Kohima, Itanagar and Aizawl may be filed at the Principal Seat during the vacation period of the respective Benches.

By Order

Dated, Guwahati, the 6th of October, 2022.